

of control by specifically recognising such market; and

(c) if not, the reasons for the delay?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir, Chapter I of the Forward Contracts (Regulation) Act, 1952, came into force on the 26th December 1952, and the remaining provisions of the Act with effect from the 24th August, 1953.

(b) and (c). Not yet.

The Forward Markets Commission was established in September, 1953. It has been visiting various important places and having discussions with bodies and industrialists interested in forward trading in order to collect the essential data and other information.

Shri Bhagwat Jha Azad: May I know if it is a fact that just before coming into force of this Act a large number of mushroom organisations for trading in forward markets have grown up; if so, what steps are Government taking to prevent this?

Shri Karmarkar: I am not adequately informed of the mushroom growth of organisations, but it will be our duty to weed out such mushroom organisations.

Shri L. N. Mishra: May I know whether the Forward Marketing Commission appointed in 1953 has made any specific recommendation regarding particular commodities which will require approval and implementation?

Shri Karmarkar: This Commission is with reference to preventing speculation. I would not like to create speculation by answering the question.

Shri N. L. Joshi: May I know whether Government has any proposal for establishing organisations for trade in forward markets in the southern, central and northern regions of the country?

Shri Karmarkar: On such an important matter like this, I would not like to give an off-hand reply. When the whole scheme is ready we shall announce it.

HANDLOOM RESEARCH SECTION

*2426. **Shri M. D. Ramasami:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the All India Handloom Board has decided that the Handloom Research Section of the Government Central Weaving Institute, Banaras, should be developed as an All-India institution under the Handloom Board; and

(b) if so, what is the estimated expenditure for its conversion?

The Minister of Commerce (Shri Karmarkar): (a) A recommendation to this effect has been made by the Standing Committee of the Handloom Board.

(b) No assessment has yet been made of the expenditure involved

Shri M. D. Ramasami: May I know what aspect of research will be undertaken by this Institute?

Shri Karmarkar: The aspects in respect of research in handloom industry are obvious. One of the things is designs, for instance.

श्री गणपति राम : क्या मैं जान सकता हूँ कि सेंट्रल वीविंग इन्स्टिट्यूट बनारस को स्टेट गवर्नमेंट या सेंट्रल गवर्नमेंट से कोई आर्थिक सहायता पिछले दो वर्षों में दी गई है ? यदि दी गई है तो वह कितनी है ?

श्री करमरकर : कोई आर्थिक सहायता उसको दी गई है या नहीं इसके बारे में मेरे पास कोई इन्फार्मेशन इस वक़्त नहीं है । नोटिस के ऊपर में दे सकूंगा ।]

SALT

*2427. **Shri Shobha Ram:** Will the Minister of Production be pleased to state the cost of production of Sambhar salt in Rajasthan during 1952-53?

The Parliamentary Secretary to the Minister of Production (Shri R. C. Dubey): Three varieties of salt are produced at Sambhar. The cost of

production of the three varieties during 1952-53 was as follows:

	Rs.	As.	Ps.	
Kyar salt	0	14	11·15	per maund
Peshta salt	0	15	9·31	"
Pan salt	0	11	10·36	"

Shri Shobha Ram: What is the total output of salt in Sambhar this year, and how does it compare with the output of salt in other places in India?

Shri R. G. Dubey: So far as output for the year 1951-52 is concerned, it was 104 lakh maunds, as against 41 lakh maunds in 1952-53. Regarding the rest I have no figures just now.

Shri Shobha Ram: May I know whether Government proposes to resume payment of compensation to the State of Rajasthan which was suspended?

Shri R. G. Dubey: I believe the compensation has been fixed: I do not know what exactly the hon. member wants.

Shri Shobha Ram: At the present moment, it is not being paid. It was being paid five years back.

Shri R. G. Dubey: I think after the financial integration scheme in 1950, if I am correct, this problem was discussed and settled. I do not know whether actual payment is being made: I shall have to find out.

Shri Balwant Sinha: Mehta: May I know whether it is a fact that various kinds of control on salt were being examined by the Commodities Control Committee; if so, what were its findings, and what final decision has been taken by Government?

The Minister of Production (Shri K. C. Reddy): That raises a different question altogether. Several recommendations of the Commodities Control Committee have been accepted by Government and one or two others are still under examination.

MECHANICAL PLUCKING IN TEA INDUSTRY

*2428. **Shri K. P. Tripathi:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is proposed to introduce mechanical plucking in the tea industry and has

planting of tea in hedges for that purpose commenced?

(b) If so, how many tea gardens have started this and how many acres have been planted in this way?

(c) Have they taken permission from Government for this?

(d) What will be the displacement of labour if mechanical plucking is introduced?

The Minister of Commerce (Shri Karmarkar): (a) It is understood that some experiments are being conducted with certain prototypes of mechanical plucking machines, the results of which are not yet known. Hedge planting of tea is not necessarily connected with mechanical plucking.

(b) Government have no information.

(c) No permission is required from the Government of India for this.

(d) It is premature to anticipate the displacement of labour if and when mechanical plucking is introduced as the development of mechanical plucking machine is only in an experimental stage.

Shri K. P. Tripathi: May I know if mechanical plucking has been employed in any other country in tea?

Shri Karmarkar: The information is not available with me.

Shri K. P. Tripathi: Am I to understand that there will be no consultation between the Government and the planters before such mechanical plucking is applied?

Shri Karmarkar: We had information, for instance, from the United Planters' Association of South India, Coonoor, that there is no prospect of the tea industry going in for mechanical plucking in the foreseeable future.

Shri K. P. Tripathi: Why is it that Government thinks that there is no connection between hedge planting and mechanical plucking, while actually hedge planting is actually designed for the purpose of mechanical plucking?

Shri Karmarkar: That is his aspect of the information; our information is otherwise.